

FIR No: 432/2020

State vs. Manish Kumar

PS: Krishna Nagar


09.11.2020.

Fresh application for bail on behalf of accused, received by way of email.

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 10.11.2020.

  
(Aakanksha Vyas)  
MM-05 (East) KKD Court  
Delhi/09.11.2020

FIR No: 0306/2020

State vs. Aman

PS: PIA

U/S: 379/411 IPC

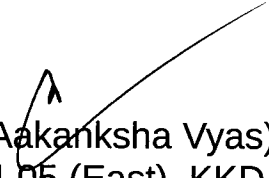
09.11.2020.

Fresh application for bail on behalf of accused, received by way of email.

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 10.11.2020.

  
(Aakanksha Vyas)  
MM-05 (East) KKD Court  
Delhi/09.11.2020

FIR No: 303/2020

State vs. Afroz etc.

PS: Krishna Nagar

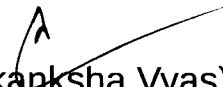
09.11.2020.

Fresh application for preponment of date, on behalf of father of the complainant, received by way of email.

Present: Ld. APP for the State.

None for applicant.

Put up with file on 10.11.2020.

  
(Aakanksha Vyas)  
MM-05 (East) KKD Court  
Delhi/09.11.2020

FIR No: 302/2020

State vs. Ankit Kumar

PS: Shakarpur

U/s: 363/366 IPC

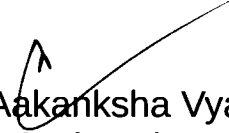
09.11.2020.

Fresh application for bail on behalf of accused, received by way of email.

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 10.11.2020.

  
(Aakanksha Vyas)  
MM-05 (East) KKD Court  
Delhi/09.11.2020

EFIR No: 017858/2020

State vs. Not known

PS: Krishna Nagar

09.11.2020.

Fresh application for release of vehicle bearing No. DL5SC  
G8968I on behalf of applicant, received by way of email.

Present: Ld. APP for the State.

None for applicant.

IO/SHO of PS concerned to file reply on 10.11.2020.

(Aakanksha Vyas)  
MM-05 (East) KKD Court  
Delhi/09.11.2020